THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/502

Dated Shillong, the 13th September, 2024

It is hereby notified for the information of all concerned that on account of non-availability of Hon'ble Mr. Justice B. Bhattacharjee on 16th September, 2024, all matters fixed before DIVISION BENCH II & III during the above date shall stand adjourned and will appear in due course except for urgent matters which, if any, may be mentioned before the DIVISION BENCH I comprising of Hon'ble the Chief Justice (Acting) and Hon'ble Mr. Justice W. Diengdoh which will sit at 10:30 AM on the above date in Court Room No. 1. Similarly, all matters fixed before the SINGLE BENCH of Hon'ble Mr. Justice B. Bhattacharjee on the above date shall stand adjourned and will appear in due course except for urgent matters which, if any, may be mentioned before the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh in Court Room No. 3.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/502A Copy for information to: -

Dated Shillong, the 13th September, 2024

- 1. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 9. All Court Masters/Court officers concerned for information and necessary action.
- 10. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 11. Notice Board.
- 12. Office File.

JOINT REGISTRAR (LISTING)

13/9/24